

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

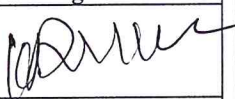

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.02.2018 AT 10.30 AM

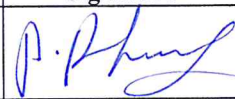
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 274/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Kaluri Venu Gopal & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02)Others
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravindra Kumar	Sr. Counsel		
V. Apparao	Counsel	9866709054	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Adv	9948221662	

Heard Shri K. Ravindra Kumar, Ld. Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.

CP disposed of by separate orders.


Member (J)